

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

XXXXXX CCP No. 84 of 19 92 in OA-593/88

R. D. Sharma In person
APPLICANT (S) COUNSELUnion of India VERSUS
RESPONDENT (S) COUNSEL

Date	Office Report	Orders
	<p>6.3.1992</p> <p>None appears for the petitioner. Office objections have also not been removed. We have perused the petition. No good grounds for taking action under the Contempt of Courts Act. Hence, dismissed.</p> <p>as</p> <p><i>P. C. Jain</i> (P. C. Jain) Member (A)</p>	<p><i>V. S. Malimath</i> (V. S. Malimath) Chairman</p>